

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-3200/2019**

**New Delhi this the 05th day of March, 2020**

**HON'BLE MR. S. N. TERDAL, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

1. Sh. Rishi Kumar  
(Ex- Serviceman -Naik)  
S/o Sh. Ramesher Singh  
R/o VPO Madan Khurd  
Tehsil Beri, Distt. Jhajjar, Haryana  
Presently in Delhi  
Age about 38 years (DOB:21.07.1981)  
Group 'C' / DASS- Grade II

... Applicant

Versus.

1. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Chairman  
FC-18, Institutional Area, Karkardooma,  
Delhi-110092.
2. GNCTD Through its Chief Secretary  
Delhi Secretariat ,  
IP Estate,  
New Delhi

... Respondents

**ORDER (ORAL)****BY HON'BLE MR. S. N. TERDAL, MEMBER (J)**

None for the applicant even on the second call.

2. Hence, the OA is dismissed for non-prosecution. No costs.

**(MOHD. JAMSHED)**  
**Member (A)**

**(S. N. TERDAL)**  
**Member (J)**

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